

ASTEC LIFESCIENCES LIMITED

Registered Office: Elite Square, 7th Floor, 274, Perin Nariman Street, Fort, Mumbai - 400 001, India

Tel.: + 91 22 6120 5600 / 2261 8504; Fax: + 91 22 2261 8289

Advertisement under Regulation 18(12) in terms of SEBI
(Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Open Offer for acquisition of up to 50,67,259 Equity Shares representing 26.05% of the Voting Share Capital from the public shareholders of Astec Lifesciences Limited by Godrej Agrovet Limited

This post offer advertisement ("Advertisement") is being issued by Kotak Mahindra Capital Company Limited ("Manager to the Offer"), on behalf of Godrej Agrovet Limited ("Acquirer") pursuant to and in accordance with regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations") in respect of the open offer ("Offer") to acquire up to 50,67,259 fully paid up equity shares of ₹ 10/- each ("Shares") of Astec Lifesciences Limited ("Target Company"). The detailed public statement ("DPS") with respect to the Offer was made on September 4, 2015 in all editions of Financial Express (English), Jansatta (Hindi), and the Mumbai edition of Navshakti (Marathi).

1. Name of the Target Company : Astec Lifesciences Limited
2. Name of the Acquirer : Godrej Agrovet Limited
3. Name of the Manager to the Offer : Kotak Mahindra Capital Company Limited
4. Name of the Registrar to the Offer : Big Share Services Private Limited
5. Offer Details :
- a. Date of Opening of the Offer : November 24, 2015
- b. Date of Closure of the Offer : December 8, 2015
6. Date of Payment of Consideration : December 15, 2015
7. Details of Acquisition :

Sl. No	Particulars	Proposed in Offer Document	Actuals
7.1	Offer Price	₹ 246.60	₹ 246.60
7.2	Aggregate number of shares tendered	50,67,259	13,60,992
7.3	Aggregate number of shares accepted	-	13,60,491
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 124,95,86,069.40	₹ 33,54,97,080.60
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement - Number % of Voting Share Capital*	Nil Nil	Nil Nil
7.6	Shares Acquired by way of Agreements - Number % of Voting Share Capital*	88,11,474 45.29%	88,11,474 45.29%
7.7	Shares Acquired by way of Open Offer - Number % of Voting Share Capital*	50,67,259 26.05%	13,60,491 6.99%
7.8	Shares acquired after Detailed Public Statement** - Number of shares acquired - Price of the shares acquired % of the shares acquired	88,11,474 190 45.29%	88,11,474 190 45.29%
7.9	Post offer shareholding of Acquirer - Number % of Voting Share Capital*	1,38,78,733 71.34%	1,01,71,965 52.28%
7.10	Pre & Post offer shareholding of the Promoters (other than the Acquirer) - Number % of Voting Share Capital*	Pre-Offer: 1,07,56,980 (55.29%) Post-Offer: 19,45,506 (10.0%)	Pre-Offer: 1,07,56,980 (55.29%) Post-Offer: 19,45,506 (10.0%)
7.11	Pre & Post offer shareholding of the Public - Number % of Voting Share Capital*	Pre-Offer: 86,98,075 (44.71%) Post-Offer: 36,30,816 (18.66%)	Pre-Offer: 86,98,075 (44.71%) Post-Offer: 73,37,584 (37.72%)

* based on Voting Share Capital of 1,94,55,055 Equity Shares as defined on page 8 of the Letter of Offer.

** The Acquirer acquired 88,11,474 shares, as contemplated under the SPA, on October 12, 2015

8. The Acquirer, and its respective directors, accept full responsibility for the information contained in this Advertisement and also accept responsibility for the obligations of the Acquirer laid down under the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (<http://www.sebi.gov.in>), the BSE Limited, the National Stock Exchange of India Limited and the registered office of the Target Company.
10. Capitalized terms used but not defined in this Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or the DPS and/or Letter of Offer.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER	REGISTRAR TO THE OFFER
 kotak [®] Investment Banking KOTAK MAHINDRA CAPITAL COMPANY LIMITED 27BKC, 1st Floor, Plot No.C-27, "G" Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400051 Tel.: +91 22 4336 0000; Fax: +91 22 6713 2446 Contact Person: Mr. Ganesh Rane Email: project.astecopenoffer@kotak.com	 BIGSHARE SERVICES PRIVATE LIMITED E/2, Ansa Industrial Estate, Sakivihar Road, Sakinaka, Andheri (East), Mumbai - 400 072 Tel.: +91 22 4043 0200; Fax: +91 22 2847 5207 Contact Person: Ashok Shetty Website: www.bigshareonline.com E-Mail: openoffer@bigshareonline.com

Place : Mumbai
Date : December 15, 2015

PRESSMAN

Size: 12(w) x 25(h)